

(b) The two Principals fulfilled the revised qualifications laid down by the Board of Higher Secondary Education, Delhi.

Japanese Archaeological Expedition

785. Shri Raghunath Singh: Will the Minister of Education and Scientific Research be pleased to state whether it is a fact that a Japanese archaeological expedition is visiting India in November, 1958 under the leadership of Professor Masato Nagao of Kyoto University?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): Prof. Gadjin M. Nagao of Kyoto University has proposed a visit to India of a small team of researchers under his leadership to conduct an archaeological and historical survey of a few places of Buddhist interest but no date for the visit has yet been fixed.

Children's Literature

786. Shri Panigrahi: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Central Government gives any financial aid to State Committees formed for improvement of Children's literature in regional languages; and

(b) if so, whether any grant has been given or is proposed to be given to Orissa Children's Literature Committee formed by the State Government?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) No Sir.

(b) No. Sir.

Relief work in Natural Calamities

787. Shri N. E. Munsamy: Will the Minister of Finance be pleased to state:

(a) the amount of the Central loan, grants and advances to each State for relief work in connection with natural calamities for the year 1956-57; and

(b) the nature of such assistance and on what terms they are supplied to each State?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) and (b). A statement furnishing the information, so far as this Ministry is concerned, is laid on the Table of Lok Sabha. [See Appendix IV, annexure No. 11.]

Tobacco Cultivation

788. { Shri D. C. Sharma:
Shri Ram Krishan:

Will the Minister of Finance be pleased to state:

(a) the area of land in the Districts of Gurdaspur and Mohindergarh in the Punjab brought under tobacco cultivation during 1957-58; and

(b) the total amount of excise duty on tobacco realised therefrom in each district during the same year?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) and (b).

District	Acreage	Amount of excise duty realised.
Gurdaspur	233	Rs. 81,863 (upto January 1958)
Mohindergarh	317	Rs. 56,327 (upto January 1958)

Lok Sahayak Sena

789. Shri D. C. Sharma: Will the Minister of Defence be pleased to state:

(a) the number of persons trained by the Lok Sahayak Sena in various States from July 1957, so far and the names of places where training camps were held;

(b) the expenditure incurred on the same by Government in 1957-58 so far;

(c) whether it is proposed to expand the activities of the Lok Sahayak Sena; and

(d) if so, the steps taken so far?

The Parliamentary Secretary to the Minister of Defence (Shri Fatesingh Rao Gaekwad): (a) From 1st July 1957 up to 25th February 1958, 139 Lok Sahayak Sena camps have been held in the different States. Information regarding the number of persons trained in 134 camps is available. Two statements showing the number of persons trained in the different States and the names of places where camps were held are placed on the Table of the Lok Sabha [See Appendix IV, annexure No 12]

(b) A sum of about Rs 594 lakhs has been spent on these 139 camps.

(c) and (d) Yes. Progressively according to availability of resources.

हिमाचल प्रदेश में प्रतिकरात्मक भत्ता

७६०. श्री पद्म देव . क्या गृह-कार्य मंत्री हिमाचल प्रदेश में सरकारी कर्मचारियों को प्रतिकरात्मक भत्ता देने के लिये नियमों तथा विनियमों की एक प्रति मन्त्रालय पर रखने की कृपा करेंगे ?

गृह-कार्य मन्त्रालय में राज्य-मंत्री (श्री बलराम) . हिमाचल प्रदेश सचिवालय के दफ्तरी झमले के लोगों को तिकर भत्ता सिमला भत्ता कोड के अनुसार दिया जाता है । प्रशासन के अन्य कर्मचारियों को भत्ते पूर्वी पंजाब के समान पदों पर लागू होने वाली शर्तों और दरों के अनुसार दिये जाते हैं ।

बाला विप्लवा स्कूल

७६१. श्री पद्म देव : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि बाला विप्लवा (बिस्ता नंदा, हिमाचल प्रदेश) के लोअर

मिडिल स्कूल को प्राइमरी स्कूल कर दिया गया है ,

(ख) क्या सरकार को इन सम्बन्ध में कोई अभ्यावेदन प्राप्त हुआ है , और

(ग) यदि हा तो उस पर क्या कार्रवाई की गई है ?

शिक्षा और वैज्ञानिक गवेषणा मन्त्रालय में राज्य-मंत्री (डा० का० ला० भालाजी)

(क) मे (ग) सूचना एकत्र की जा रही है और यथा समय मन्त्रालय पर रख दी जायगी ।

Defence Services (Revision of Pay) Rules

792 Shri Ajit Singh Sarhadi: Will the Minister of Defence be pleased to state

(a) whether it is a fact that Defence Services (Revision of Pay) Rules 1947 were made applicable to the civilians holding non-permanent posts (post 1931 and pre-1947 entrants) of the Government of India, Ministry of Defence from 1st January, 1948,

(b) if so, whether it is a fact that the Assistant Masters working at the pre-organised King George's Military School (then known as King George's Royal Indian Military College) and finally absorbed as Assistant Masters in the reorganised schools have been made an exception in the application of the above rules; and

(c) if so, the reasons therefor?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) The Civilians in Defence Services (Revision of Pay) Rules, 1947, were made applicable to civilians paid from the Defence Services Estimates who had opted for Service in India except in the case of the following categories:—

(i) Government servants engaged on contract;

(ii) Government servants not in whole time employment; and